

OFFICE OF THE PRINCIPAL DISTRICT JUDGE:: NALGONDA.

Dis.No. 4420 /2016/A1.

Dated: 16-08-2016.

23.8.2016

Ref:-1) Notification Dis. No.4738/Estt./RC/2015, dated 03.09.2015
issued by the Principal District Judge, Nalgonda.

2) Letter of Hon'ble High Court in ROC No.915/2015-RC, dated
03.08.2016.

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The selection of posts of OFFICE SUBORDINATES (ATTENDERS) vide Notification Dis. No.4738/Estt./RC/2015, dated 03.09.2015 issued by the Principal District Judge, Nalgonda to fill up 70 posts of Office Subordinates (Attenders) in the unit of District Judge, Nalgonda is cancelled by the Hon'ble High Court on administrative grounds.

G. Radha Rao
PRINCIPAL DISTRICT JUDGE,
NALGONDA.

To

1. The Registrar (Recruitment), High Court of Judicature, For the State of Telengana and the State of Andhra Pradesh at Hyderabad.
2. The Registrar (General), High Court of Judicature, For the State of Telengana and the State of Andhra Pradesh at Hyderabad.
3. The District Collector, Nalgonda (with a request to display on the Notice Board).
4. The District Social Welfare Officer (Backward Classes), Nalgonda (with a request to display on the Notice Board).
5. The District Tribal Welfare Officer (Schedule Tribe), Nalgonda (with a request to display on the notice Board).
6. The District Public Relation Officer, Nalgonda (with a request to publish the notification on the notice board attached to his office as well as the information centers located at various places in the District and to release the gist of cancellation of notification as a "**Press Release**" in both print and electronic media.
7. The Director, All India Radio Station, Ramanthapur, Hyderabad (with a request to broadcast the gist of notification).
8. The District Employment Officer, Nalgonda (with a request affix the notification on the notice board).
9. The Chairman/Officer-in-charge, Zilla Grandalaya Samstha, Nalgonda District (with a request to publish the notification on the notice board of Libraries under your control).
10. All the District and Sessions Judges in both the States of Telangana and A.P., (with a request to affix on the notice board and to circulate notification copies to all the Courts under their control for display on the notice boards).
11. All the Judicial Officers in Nalgonda District for display on the Notice Board of their respective Courts.
12. The Notice Board of the District Court, Nalgonda.
13. The District Social Welfare Officer (Schedule Caste), Nalgonda (with a request to display on the Notice Board).
14. The Legal Reporters, Eenadu, Vaartha, Andhra Jyothi, Andhra Prabha, Saakshi, Siasat (Urdu Daily), The Hindu, Deccan Chronicle, Namaste Telangana, Mana Telangana, and Nava Telangana.